

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2258

ANSWERED ON:07.12.2011

IRREGULARITIES IN NCTE

Adityanath Shri Yogi;Ganpatrao Shri Jadhav Prataprao;Singh Rajkumari Ratna

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether irregularities in granting recognition to teacher training institutes functioning under the Northern Regional Centre of National Council for Teacher Education (NCTE) came to the notice of the Government last year;
- (b) if so, the details of irregularities and corruption reported during the last three years and the current year, State-wise;
- (c) whether the Government has taken any action against the erring officials involved in the irregularities and corruption; and
- (d) if so, the details in this regard and if not, the reasons for not taking any action so far?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. D. PURANDESWARI)

(a) & (b): A review of the functioning of the Northern Regional Committee (NRC), Jaipur of the National Council for Teacher Education (NCTE) conducted by a Committee constituted by the Ministry in May, 2010 pointed out several irregularities and deficiencies in the decision making process of the NRC, including (a) non-adherence to laid down procedures in handling records; (b) delays in processing of application; (c) incorrect appreciation of facts; (d) inconsistency in decision-making. The Committee made various recommendations for improvement of the functioning of the NRC and the NCTE.

(c) & (d) On the basis of the recommendations of the Committee, the NCTE has taken several actions. The NRC was dissolved, the Regional Director, NRC was repatriated to his parent Department, enquiry was instituted against the erring officials and disciplinary proceedings initiated, and steps have been taken to improve the functioning of the NRC, Jaipur.